

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.2565 OF 2005

VENEET AGRAWAL

Appellant (s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

WITH  
Civil Appeal NO.7574 of 2005

[HEARD BY HON'BLE ASHOK BHAN AND V.S.SIRPURKAR, JJ.]

Date: 31/10/2007 These Appeals were called on for judgment today.

For Appellant(s) Mr. Manohar Lal Sharma, Adv. for  
Mr. Kuldip Singh, Adv.

For Respondent(s) Mrs. Suchitra Atul Chitale, Adv.

Mr. B.V. Balaram Das, Adv.

Mr. Nikilesh Ramachandran, Adv.

Hon'ble Mr. Justice Ashok Bhan pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice V.S.Sirpurkar.

For the reasons stated in the judgment, these appeals are dismissed with costs which are assessed at Rs.20,000/- in each of the appeals.

(Subhash Chander)  
Court Master

(Kanwal Singh)  
Court Master

[Signed Reportable Judgment is placed on the File]